

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 14 of 2012

Dated : 1st March, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

North Delhi Power Ltd. Appellant (s)

Versus

Delhi Electricity Regulatory Commission ...Respondent (s)

Counsel for the Appellant(s): Mr. S. Ganesh, Sr. Adv.
Mr. Anand K. Shrivastava

Counsel for Respondent (s): Mr. Sajay Sen, Amicus Curiae
Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for DERC

ORDER

The learned counsel for the Commission has argued the matter for some time. For making further submissions, Post the matter on **14.03.2013 at 11.00 a.m. and 15.03.2013 at 2.30 p.m.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs